

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 880 OF 2024**

**IN THE MATTER OF:**

**NEWS ITEM TITLED "SAKET KE JUNGALO MEIN BAN GAI 500 JHUGGIYA 6  
ACRE JAMEEN KABJAANE WALE KAUN HAI YE KAHA SE AAYE"  
APPEARING IN NAVBHARAT TIMES DATED 25.06.2024**

**AMENDED MEMO OF PARTIES (As per order dated 22.07.2024)**

- 1. Principal Chief Conservator of Forest,**  
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- 2. Chief Wildlife Warden, Delhi**  
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- 3. Ministry of Environment,**  
Through its Secretary,  
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- 4. District Magistrate, South Delhi,**  
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